

(b) whether some of the buyers have sought exemption from the condition laid down in the sale deeds that they must put up houses within two years on plots bought from the Delhi Development Authority; and

(c) if so, reaction of Government thereto?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) Yes, some requests have been received and are under consideration.

(b) Yes.

(c) It has been decided to grant extension upto the 31st December, 1967 without levy of any penalty.

#### **Raid on Texmaco**

**3337. Shri Kameshwar Singh:**

**Shri A. Sreedharan:**

**Shri S. M. Joshi:**

**Shri Madhu Limaye:**

**Shri Sanji Rupji:**

**Shri P. M. Sayeed:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Textile Machinery Manufacturing Company was raided by the Enforcement Directorate in November, 1964;

(b) if so, whether any incriminating documents were seized and whether one of the share holder of the Company was ordered to be arrested; and

(c) the action taken by Government thereon?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) There was no search in 1964. However the business premises of Messrs. Textile Machinery Corporation Limited, Calcutta, and the office premises of its factory were searched by the Enforcement Directorate between 20th and 22nd September, 1965.

(b) Certain incriminating documents were seized. No share holder

of the Company was ordered to be arrested.

(c) Two show cause notices for violation of the provisions of the Foreign Exchange Regulation Act, 1947 have been issued to the firm the first one on 14-9-66 and the second on 1-6-67. The cases are under adjudication by the Director of Enforcement.

#### **Resources for Annual Plan of Orissa**

**3338. Shri Chintamani Panigrahi:**

Will the Minister of Planning be pleased to state:

(a) whether the details regarding outlay and State resources for annual Plan 1967-68 of Orissa have been finalised;

(b) if so, what is the total plan outlay;

(c) the amount of Central assistance to be given;

(d) the amount of resources that the Orissa Government have planned to raise for financing the annual Plan;

(e) the different sources, source-wise;

(f) the extent to which it fell short of the original estimate; and

(g) the original and the revised Plan outlay for 1967-68 of Orissa?

The Minister of Planning Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) to (g). Attention is invited to the reply given on June 15, 1967 to Unstarred Question No. 2486. After further discussion with the State officials, the Programme Adviser has tentatively recommended an outlay of Rs. 46 crores for the Annual Plan 1967-68 of Orissa State. Of the total outlay of Rs. 46 crores, Central assistance would amount to Rs. 26 crores and the State resources are estimated at Rs. 20 crores. A statement is laid on the Table of the House indicating the